

Pratibha Skyscrapers Private Limited				
Secured Financial Creditors				
(other than financial creditors belonging to any class of creditors)				
Sr. No	Name of Creditors	Claim received	Claim admitted	Remarks, if any
1	Bank of India	16837,83,889.62	770,24,494.55	The said amount has not been admitted since the same is towards Corporate Guarantee given to another CD for which a claim has been filed and admitted by the RP of the said CD. Hence, the same is not admitted at this stage due to duplicity of claim. (Reference: Dr. Vishnu Kumar Agarwal Vs M/s. Piramal Enterprises Ltd.)
	Total	16837,83,889.62	770,24,494.55	